

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3724  
ANSWERED ON:17.12.2012  
WELFARE OF PLANTATION WORKERS  
Raghavendra Shri B. Y.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the provisions made to ensure the welfare of Plantation labour/workers under the Central Wage Board (CWB);
- (b) whether CWB has revised its policies/decisions from time to time;
- (c) whether wages are also not revised to meet the requirement of the changing needs of the labourers in the country;
- (d) if so, the reasons therefor; and
- (e) the measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) Plantation labourers/workers are not covered under the Wage Board constituted by the Ministry of Labour & Employment. Government of India had constituted only one Wage Board for the Tea Plantation Workers in the year 1960. After that no Wage Board has been constituted for the Plantation Workers.
- (b) to (e) Question does not arise.